CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA. 350/155/2015 O.A. 350/19/2015

Date of Order: 12.04.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

Tushar Kr. Mukhopadhyay Vs. D/O India Post

For the Applicant : Mr. A. Chakraborty, Counsel

For the Respondents : Ms. M. Bhattacharyya, Counsel

ORDER (Oral)

Per Ms. Manjula Das, Judicial Member

Heard learned counsel for both the part

2. Ld. counsel for applicant produced a letter dated 08.04.2018 made by the applicant to him stating that he wants to withdraw his instant original application.

- 3. In view of that, the OA is dismissed as being withdrawn.
- 4. Consequently, the MA is also dismissed.
- 4. The letter dated 08.04.2018 is kept on record.

(Dr. Nandita Chatterjee)
Member (A)

(Manjula Das) Member (J)

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